GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:6041 ANSWERED ON:03.05.2013 JUVENILE JUSTICE ACT Jagannath Dr. M.

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Chief Justice of India has suggested strengthening of Juvenile Justice (Care and Protection) Act, 2000;
- (b) if so, the details thereof; and
- (c) the time by which an action is likely to be initiated by the Government in this regard?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (c): The Government, in the Ministry of Women and Child Development has not received any suggestion from Chief Justice of India on strengthening of Juvenile Justice (Care and Protection of Children) Act, 2000 [JJ Act]. However, this Ministry has already initiated the process for amendment of the JJ Act.